

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok, 36, Janpath, New Delhi- 110001
PH.23353503 FAX-23753923

Petition No. 88/2011

Date: 19.3.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission tariff for assets under WRSS IX in WR for the Tariff Block 2009-14

Sir,

I am directed to refer to your affidavit dated 7.3.2012 on the above mentioned petition, and to request you to furnish the following further information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 9.4.2012:

- a) Element wise break up of initial spares for Asset-1;
- b) Calculation of interest on working capital (Form 13 B) for all the assets;
- c) Apportioned approved cost for all the assets in Form 6.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)